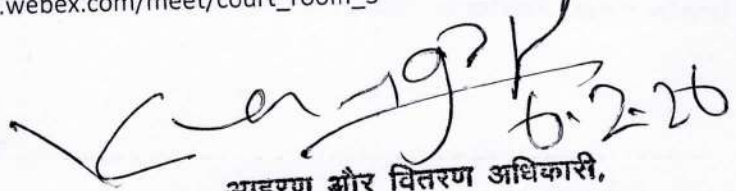




**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 09th FEBRUARY 2026 (MONDAY)**  
**BEFORE HON'BLE SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**  
**AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**  
**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Yr	Assessee Name	Counsel	Remarks
1	ITA 2342/CHNY/2024	2016-17	[A] COMMUNITY ACTION FOR RURAL DEVELOPMENT (RM)		
2	ITA 475/CHNY/2025	2020-21	[A] M/S. CITY UNION BANK	S.Ananthan	
3	ITA 2002/CHNY/2025	2013-14	[A] M/S. CITY UNION BANK		
4	ITA 2330/CHNY/2025	2013-14	[D] CITY UNION BANK LIMITED		
5	ITA 2296/CHNY/2025	2017-18	[A] PRERNA VINAY ASRANI (SMC)	D.Anand	
6	ITA 2305/CHNY/2025	2023-24	[A] KALU SINGH BHAGAROT		
7	ITA 2328/CHNY/2025	2018-19	[D] DHARMARAJAN ARUMAIKKANNU		
8	ITA 2331/CHNY/2025	2013-14	[A] MANICKAM RAJASEKARAN		
9	ITA 2332/CHNY/2025	2012-13	[A] VEERAPPAN LAKSHMANAN (SMC)	T.Vasudevan	
10	ITA 2334/CHNY/2025	2025-26	[A] NANGANALLUR SABHA AND PRIYA FINE ARTS TRUST		
11	ITA 2335/CHNY/2025	-	[A] NANGANALLUR SABHA AND PRIYA FINE ARTS TRUST		
12	ITA 2336/CHNY/2025	2010-11	[A] SANKAR HUF	G.Baskar	
13	ITA 2337/CHNY/2025	2011-12	[A] SANKAR HUF		
14	ITA 3138/CHNY/2025	2017-18	[A] IRUGUR RAMASAMY NAGESWARASIVAM (SMC)	S.Sridhar	
15	ITA 3141/CHNY/2025	2017-18	[A] EBRAHIM MOHAMED ALI	S.Sridhar	
16	ITA 3142/CHNY/2025	2008-09	[A] TRIDENT PROPERTIES JV	S.Sridhar	
17	ITA 3145/CHNY/2025	2017-18	[A] RAJEN BHAVANJI CHHEDA	S.Sridhar	
18	ITA 3146/CHNY/2025	2017-18	[A] LALI GANGJI VORA	S.Sridhar	
19	ITA 3147/CHNY/2025	2017-18	[A] AMAR LALI VORA	S.Sridhar	

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

  
6.2.26  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Bench



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 10th FEBRUARY 2026 (TUESDAY)  
BEFORE HON'BLE SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER  
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Yr	Assessee Name	Counsel	Remarks
1	ITA 263/CHNY/2021	2013-14	[A] VASAN HEALTH CARE P LTD (RM)	JK Reddy	
2	ITA 264/CHNY/2021	2014-15	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
3	ITA 265/CHNY/2021	2015-16	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
4	ITA 266/CHNY/2021	2016-17	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
5	ITA 2291/CHNY/2025	2018-19	[A] SUNDARESAN SURESHKUMAR	Abhishek Murali	
6	ITA 2292/CHNY/2025	2019-20	[A] SUNDARESAN SURESHKUMAR	N.Anush	
7	ITA 2346/CHNY/2025	2011-12	[A] S S I MEDIA INDIA PVT. LTD. (SMC)		
8	ITA 2350/CHNY/2025	2023-24	[A] PROMEDIA TRADING PVT. LTD.		
9	ITA 2356/CHNY/2025	2018-19	[A] SHRESTH ENCLAVE ADVISORY PVT. LTD.	K.Vaitheeswaran	
10	ITA 2361/CHNY/2025	2018-19	[A] GTP WIND ENERGY PVT. LTD.	G.Baskar	
11	ITA 2363/CHNY/2025	2017-18	[A] M/S. JEPPIAAR FISHING HARBOUR MUTTOM PVT. LTD.	B.Ramakrishnan	
12	ITA 2364/CHNY/2025	2017-18	[A] M/S. JEPPIAAR FISHING HARBOUR MUTTOM PVT. LTD.		
13	ITA 2694/CHNY/2025	2017	[D] M/S. JEPPIAR FISHING HARBOUR MUTTOM PVT. LTD.		
14	ITA 2695/CHNY/2025	2017	[D] M/S. JEPPIAR FISHING HARBOUR MUTTOM PVT. LTD.		
15	ITA 2414/CHNY/2025	2016-17	[A] MANGADU NATARAJAN BALASUNDHARAM	M Karuppiah	
16	ITA 2415/CHNY/2025	2019-20	[A] MANGADU NATARAJAN BALASUNDHARAM		
17	ITA 3148/CHNY/2025	2017-18	[A] LKS GOLD HOUSE PVT. LTD.	S.Sridhar	
18	ITA 3149/CHNY/2025	2018-19	[A] LKS GOLD HOUSE PVT. LTD.		
19	ITA 3150/CHNY/2025	2019-20	[A] LKS GOLD HOUSE PVT. LTD.		
20	ITA 3151/CHNY/2025	2020-21	[A] LKS GOLD HOUSE PVT. LTD.		
21	ITA 3152/CHNY/2025	2021-22	[A] LKS GOLD HOUSE PVT. LTD.		

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

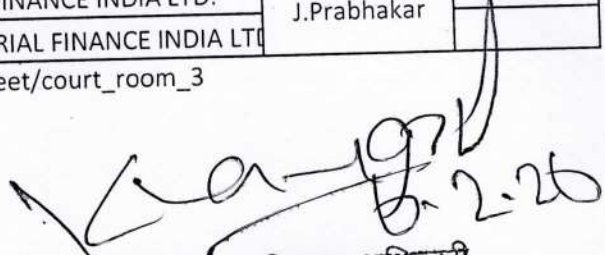
*[Handwritten Signature]*  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 11th FEBRUARY 2026 (WEDNESDAY)**  
**BEFORE HON'BLE SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**  
**AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**  
**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Y	Assessee Name	Counsel	Remarks
1	SA 37/CHNY/2026	2014-15	[A] AMMAYAPPER TEXTILES PVT. LTD.	S.Sridhar	FOB
2	SA 38/CHNY/2026	2014-15	[A] AMMAYAPPAN TEXTILES PVT. LTD.		
3	SA 39/CHNY/2026	2015-16	[A] AMMAYAPPER TEXTILES PVT. LTD.		
4	ITA 622/CHNY/2026	2014-15	[A] AMMAYAPPER TEXTILES PVT. LTD.		
5	ITA 623/CHNY/2026	2014-15	[A] AMMAYAPPAN TEXTILES PVT. LTD.		
6	ITA 624/CHNY/2026	2015-16	[A] AMMAYAPPER TEXTILES PVT. LTD.		
7	CO 19/CHNY/2024	2012	[A] KARUR GOVINDARAJ RAAJESH KRISHNA (RM)	S.Sridhar	
8	ITA 1403/CHNY/2024	2012	[D] KARUR GOVINDARAJ RAAJESH KRISHNA (RM)		
9	ITA 408/CHNY/2025	2015-16	[A] MARAPPA GOUNDER PALANISAMY	S.Sridhar	
10	ITA 409/CHNY/2025	2017-18	[A] MARAPPA GOUNDER PALANISAMY		
11	ITA 411/CHNY/2025	2017-18	[A] OLAIKARAGOWDER ARUMUGASAMY		
12	ITA 412/CHNY/2025	2017-18	[A] SENTHILKUMAR ARUMUGASAMY		
13	ITA 572/CHNY/2025	2015-16	[D] MARAPPA GOUNDER PALANISAMY		
14	ITA 653/CHNY/2025	2017-18	[D] MARAPPA GOUNDER PALANISAMY		
15	ITA 654/CHNY/2025	2017	[D] SENTHIL PAPER & BOARDS PVT LTD	N.V.Balaji	
16	ITA 655/CHNY/2025	2017	[D] SENTHIL PAPER & BOARDS PVT LTD		
17	CO 40/CHNY/2025	2017	[A] SENTHIL PAPERS AND BOARDS PV.T LTD.		
18	CO 41/CHNY/2025	2017	[A] SENTHIL PAPER AND BOARDS PVT LTD		
19	ITA 3106/CHNY/2025	2013-14	[A] MARIAPPAN ARUN	G.Baskar	
20	ITA 3154/CHNY/2025	2016-17	[A] SIVASUNDAR SELVAKUMAR	R.Subramanian	
21	ITA 3155/CHNY/2025	2017-18	[A] PERIYASAMY ARUNACHALAM	J.Saravanan	
22	ITA 3156/CHNY/2025	2016-17	[A] KRISHNAN ANANDAN	R.Gurubatham	
23	ITA 3157/CHNY/2025	2017-18	[A] AUTO COATS		
24	ITA 3278/CHNY/2025	2017-18	[A] SUMATHI BAI INDUSTRIAL FINANCE INDIA LTD.	J.Prabhakar	
25	ITA 3279/CHNY/2025	2020-21	[A] M/S. SUMATHI BAI INDUSTRIAL FINANCE INDIA LTD		

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 12th FEBRUARY 2026 (THURSDAY)  
BEFORE HON'BLE SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER  
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Yr	Assessee Name	Counsel	Remarks
1	SA 28/CHNY/2026	2013-14	[A] JAYAPRAKASH	R.Sivaraman	
2	ITA 3477/CHNY/2025	2013-14	[A] JAYAPRAKASH		
3	ITA 3158/CHNY/2025	2017-18	[A] SELVARAJAN SENTHIL KUMAR	Ramya Muralikumaran	
4	ITA 1558/CHNY/2025	2013-14	[A] NARESH KUMAR JAIN	Anandd Babunath	
5	ITA 2365/CHNY/2025	2012-13	[A] PALANISAMY BUVANARANI (SMC)	S.Sridhar	
6	ITA 2368/CHNY/2025	2017-18	[A] RANI SAIVENUGOPAL	S.Sridhar	
7	ITA 2371/CHNY/2025	2009-10	[A] ANTHONISAMY SELVARAJ		
8	ITA 2372/CHNY/2025	2011-12	[A] ANTHONISAMY SELVARAJ		
9	ITA 2373/CHNY/2025	2018-19	[A] KSPS CFS PARK PVT. LTD.		
10	ITA 2374/CHNY/2025	-	[A] HOPE TRUST	AG Sathyanarayana	
11	ITA 2375/CHNY/2025	-	[A] EYE RESEARCH CENTRE FOUNDATION	AG Sathyanarayana	
12	ITA 2408/CHNY/2025	2022-23	[A] JANARTHANAN BALASURAMANIAN		
13	ITA 3160/CHNY/2025	2012-13	[A] KAILAAM RAGHAVENDRA RAO	B.Ramakrishnan	
14	ITA 3161/CHNY/2025	2019-20	[A] MU SAMPATH RAJA		
15	ITA 3162/CHNY/2025	2020-21	[A] SREENIVASAN RAMYA	Jai V Vairav	
16	ITA 3163/CHNY/2025	2015-16	[A] PERIASAMY SIVASAKTHI	N.C.RaviKrishnan	
17	ITA 3165/CHNY/2025	2023-24	[A] INZI CONTROLS INDIA LTD.	Abhishek Murali	

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*K. Raghavan*  
आहरण और वितरण अधिकारी  
Drawing and Disbursing Officer  
आयकर अपील अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF B BENCH FOR 09-FEBRUARY-2026 (MONDAY)**  
**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	SA 1/CHNY/2026	2017-18	[A] KALURAMJI SUGANCHAND	N.V.Balaji	Sl.No.1-10 Adj. To 02.03.26
2	ITA 3860/CHNY/2025	2017-18	[A] KALURAMJI SUGANCHAND		
3	ITA 3871/CHNY/2025	2018-19	[A] VIGNESH RAJAN		
4	SA 132/CHNY/2025	2018-19	[A] VIGNESH RAJAN		
5	ITA 1837/CHNY/2025	2004-05	[A] PVP VENTURES LTD	B.Ramakrishnan	
6	ITA 2594/CHNY/2025	2020-2021	[A] AMSTEEL CASTINGS PRIVATE LIMITED	R.M.Narayanan	
7	ITA 2669/CHNY/2025	2018-19	[A] MADHAVAN THAMBI VIJAYA KUMAR	Chikkars Srikant	
8	ITA 2697/CHNY/2025	2017-18	[D] SHRI KUMARAN SILKS		
9	CO 1/CHNY/2026	2017-18	[A] SHRI KUMARAN SILKS	G.Baskar	
10	ITA 2712/CHNY/2025	2017-18	[A] JAYAVELBOSE	G.Baskar	
11	ITA 2715/CHNY/2025	2017-18	[A] SUBRAMANIAN KAVITHRA	N.V.Balaji	Sl.No.11-16 Adj. To 03.03.26
12	ITA 2716/CHNY/2025	2018-19	[A] DURAIRAJ PARIKOSH		
13	ITA 2717/CHNY/2025	2018-19	[A] DURAIRAJ PARIKOSH		
14	ITA 2719/CHNY/2025	2022-23	[D] ARCHEAN CHEMICAL INDUSTRIES LIMITED		
15	ITA 2720/CHNY/2025	2018-19	[D] MADRAS MOTOR SPORTS TRUST		
16	ITA 2919/CHNY/2025	2015-16	[A] MR. PARITHA BALU PROP. ENKAY ENTERPRISE	M.K.Ranagaswamy	

*Kanagaswamy*  
8.2.26

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



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आजादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF B BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**  
**BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT**  
**AND HON'BLE SHRI INTURI RAMA RAO, AM**  
**IN COURT ROOM 1**

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1831/CHNY/2025	2017-18	[A] RAMASAMY SIVASANKAR	T.S.Lakshmi Ve	
2	ITA 2460/CHNY/2025	2017-18	[A] ABC GOLD PALACE	Abhishek.M	
3	ITA 2461/CHNY/2025	2018-19	[A] ABC GOLD PALACE		
4	ITA 2462/CHNY/2025	2019-20	[A] ABC GOLD PALACE		
5	ITA 2463/CHNY/2025	2020-21	[A] ABC GOLD PALACE		
6	ITA 2464/CHNY/2025	2021-22	[A] ABC GOLD PALACE		
7	ITA 2591/CHNY/2025	2017-18	[D] RAMANAICKENPET RAMAMOORTHY VASU	Abhishek.M	
8	ITA 2677/CHNY/2025	2017-18	[A] ARULMIGU VETTUDAIYAR KALIAMMAN THIRUKOVIL	T.S.Lakshmi Ve	
9	ITA 3291/CHNY/2025	2019-20	[A] VEERAKERALAM PACB		
10	ITA 3299/CHNY/2025	2018-19	[D] GANAPATHY		
11	ITA 3315/CHNY/2025	2015-16	[A] SIRANJEEVI JAGANATHAN (SMC)		

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

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आज़ादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2513/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT PRIVATE LIMITED	S.Sridhar	
2	ITA 2514/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT PRIVATE LIMITED		
3	ITA 1683/CHNY/2025	2017-18	[A] NEW JOTHI REXINE HOUSE	S.Sridhar	
4	ITA 1728/CHNY/2025	2022-23	[A] SOMASUNDARAM VIGNESHWARAN		
5	ITA 2485/CHNY/2025	2016-17	[A] PARAMBIKATTIL BHASKARAN SAJEEVA	S.Sridhar	
6	ITA 2548/CHNY/2025	2017-18	[A] THANGARAJ		
7	ITA 2572/CHNY/2025	2013-14	[D] THE ICICI FOUNDATION FOR INCLUSIVE GROWTH	S.Sriram	
8	ITA 2696/CHNY/2025	2013-14	[D] BHADRESWAR VIDYUT PRIVATE LIMITED		
9	ITA 2708/CHNY/2025	2018-19	[A] KALIAPPAN SELVARAJ		
10	ITA 755/CHNY/2025	2014-15	[A] PANNER SELVAM GABRIEL	R.Meenakshi	
11	ITA 2595/CHNY/2025	2013-14	[A] MAMTHA ABILASH MUTHAA	Uttamchand	
12	ITA 2622/CHNY/2025	2015-16	[A] MAMTHA ABILASH MUTHA		
13	ITA 2623/CHNY/2025	2016-17	[A] MAMTHA ABILASH MUTHAA		

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)



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अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	SA 137/CHNY/2025	2020-21	[A] SANTHOSH ABRAHAM	S.Balaji	
2	ITA 3950/CHNY/2025	2020-21	[A] SANTHOSH ABRAHAM		

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

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*6.2.26*

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer



आजादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें  
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 12-FEBRUARY-2026 (THURSDAY)  
BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT  
AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1656/CHNY/2025	2020 21	[A] KAJA MOHIDEEN BUHARI	S.Sridhar	
2	ITA 2024/CHNY/2025	2017-18	[A] UDAYA KUMAR RUDRA KUMAR	S.Sridhar	
3	ITA 2449/CHNY/2025	2011-12	[A] BUHARI HOTELS & MOTELS PVT. LTD.		
4	ITA 2477/CHNY/2025	2022-23	[A] MALAIAPPAN BHOOPATHY	D.Anand	
5	ITA 2506/CHNY/2025	2015-16	[A] SUBRAMANIAM VELMURUGAN	S.Sridhar	
6	ITA 2534/CHNY/2025	2016-17	[A] KONGU EDUCATIONAL CHARITABLE TRUST (SMC)		
7	ITA 2588/CHNY/2025	2019-20	[A] DAR E IMAAN WELFARE AND EDUCATIONAL TRUST		
8	ITA 2617/CHNY/2025	2016-17	[D] MANIKANDAM UNION TEACHERS CO-OPERATIVE THRIFT & CREDIT SOCIETY	M.Karunanatham	
9	ITA 2675/CHNY/2025	2021-22	[A] DURAIRAJAN AANANDHAN	S.Sridhar	
10	ITA 2702/CHNY/2025	2022-23	[A] PSTS HEAVY LIFT AND SHIFT LTD.		
11	ITA 3324/CHNY/2025	2012-2013	[A] SANMARGADARSI TRUST		
12	ITA 3972/CHNY/2025	2015-16	[A] COUMARANE		
13	ITA 3973/CHNY/2025	2015-16	[A] COUMARANE		
14	ITA 3974/CHNY/2025	2016-17	[A] COUMARANE		
15	ITA 3975/CHNY/2025	2016-17	[A] COUMARANE		

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6.2.26

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,

*[Handwritten Signature]*

आयकर अपीलिय अधिकरण, चेन्नै पीठें



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF C-BENCH FOR 09 FEBRUARY 2026 (MONDAY)**  
**BEFORE HON'BLE SHRI ABY.T. VARKEY, JUDICIAL MEMBER**  
**AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER**  
**IN COURT ROOM -02**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2954/CHNY/2025	2011-12	[A] THIRUVASAGAM SATHIYAMOORTHY	Shreink Chordia	C/F
2	ITA 3325/CHNY/2025	2011-12	[D] THIRUVASAGAM SATHIYAMOORTHY	Shreink Chordia	C/F
3	ITA 2772/CHNY/2025	2015-16	[A] VASANTHA KALYANASUNDARAM	S. SRIDHAR	C/F
4	ITA 2901/CHNY/2025	2015-16	[A] M/S. EXPERIENCE ENTERTAINMENT	S.K. SHAH	C/F
5	ITA 2902/CHNY/2025	2014-15	[A] M/S. GREEN HAMMOCK AGRO PVT.	S.K. SHAH	C/F
6	ITA 2903/CHNY/2025	2014-15	[A] M/S. GREENSCORE CLEAN ENERGIES	S.K. SHAH	C/F
7	ITA 2904/CHNY/2025	2015-16	[A] M/S. MAHINDRA ORCHARDES PVT.	S.K. SHAH	C/F
8	ITA 2905/CHNY/2025	2014-15	[A] M/S. PARAMJEET PLANATATIONS PVT.	S.K. SHAH	C/F
9	ITA 2906/CHNY/2025	2014-15	[A] M/S. RIVERSIDE RENEWABLE POWER	S.K. SHAH	C/F
10	ITA 2907/CHNY/2025	2014-5	[A] M/S.UTKARSH ORCHARDES PVT. LTD.	S.K. SHAH	C/F
11	ITA 2908/CHNY/2025	2016-17	[A] M/S. UTKARSH ORCHADES PVT. LTD.	S.K. SHAH	C/F
12	ITA 2909/CHNY/2025	2014-15	[A] M/S. ADITYA PLANATATIONS PVT. LTD.	S.K. SHAH	C/F
13	ITA 2910/CHNY/2025	2016-17	[A] M/S. ADITYA PLANTATIONS PVT. LTD.	S.K. SHAH	C/F
14	ITA 2912/CHNY/2025	2010-11	[A] GURUSAMY SUSEELA	Mr. V. Ravi	C/F (SMC)
15	ITA 2914/CHNY/2025	2016-17	[D] GOVINDAPERUMAL VENKATACHALAM	S. SRIDHAR	C/F
16	CO 5/CHNY/2026	2016-17	[A] GOVINDAPERUMAL VENKATACHALAM	S. SRIDHAR	
17	ITA 2930/CHNY/2025	2023-24	[D] AVIGNA PRIVATE LIMITED	M. KARUNAKARAN	C/F
18	ITA 2935/CHNY/2025	2017-18	[A] REINER LOUIS PREMALATHA	Y. SRIDHAR	C/F
19	ITA 281/CHNY/2022	2005-	[A] V.RAMANATHAN		
20	ITA 282/CHNY/2022	2005-	[A] LATE K.VENKATACHALAM		
21	ITA 325/CHNY/2022	2009-10	[A] MS.D.SANTHI (WIFE) . SANTHI		
22	ITA 326/CHNY/2022	2010-11	[A] MS.D.SANTHI (WIFE) . SANTHI		
23	ITA 327/CHNY/2022	2012-13	[A] MS.D.SANTHI (WIFE) . SANTHI		
24	ITA 332/CHNY/2022	2005-06	[A] M/S.PREMIER ROLLER FLOUR		
25	ITA 333/CHNY/2022	2008-09	[A] M/S.PREMIER ROLLER FLOUR MILLS		
26	ITA 495/CHNY/2022	2012-13	[D] SMT. SANTHI DURAISAMY L/H OF		
27	ITA 519/CHNY/2022	2009-10	[D] SMT. SANTHI DURAISAMY L/H OF		
28	ITA 2522/CHNY/2025	2005-	[A] RAVICHANDRAN VENKATACHALAM		
29	ITA 2562/CHNY/2025	2005-	[A] VENKATACHALAM VENUGOPAL		
30	ITA 2563/CHNY/2025	2005-	[A] VENKATACHALAM BALAJI		
31	ITA 1190/CHNY/2025	2002-	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
32	ITA 1191/CHNY/2025	2003-	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
33	ITA 1192/CHNY/2025	2004-	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
34	ITA 2005/CHNY/2025	2016-17	[A] ILOVE DIAMONDS PVT. LTD.	D. ANAND	
35	ITA 2033/CHNY/2025	2017-18	[A] UMAMAHESWARI	D. ANAND	
36	ITA 2741/CHNY/2025	2008-09	[A] M/S. R R INDUSTRIES LTD.		
37	ITA 2742/CHNY/2025	2009-10	[A] M/S. R R INDUSTRIES LTD.		
38	ITA 2743/CHNY/2025	2010-11	[A] M/S. R R INDUSTRIES LTD.		
39	ITA 2943/CHNY/2025	2013-14	[A] POWER SECURITY CORP. PVT. LTD.	Y. SRIDHAR	
40	ITA 2945/CHNY/2025	2013-14	[A] SAHAYAM DEEBAN RAJESH	N. VIJAY KUMAR	
41	ITA 2948/CHNY/2025	2017-18	[A] INDOMAL JEWELLERY	VICTOR GRACE	
42	ITA 2949/CHNY/2025	2018-19	[A] INDOMAL JEWELLERY	VICTOR GRACE	
43	ITA 2950/CHNY/2025	2019-20	[A] INDOMAL JEWELLERY	VICTOR GRACE	
44	ITA 2951/CHNY/2025	2020-21	[A] INDOMAL JEWELLERY	VICTOR GRACE	
45	ITA 2952/CHNY/2025	2021-22	[A] INDOMAL JEWELLERY	VICTOR GRACE	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room](https://itatchennai.my.webex.com/meet/court_room)

Meeting number :-2643 076 7091

आहरण और वितरण अधिकारी,  
 Disbursing Officer



आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 10 FEBRUARY 2026 (TUESDAY)

BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
IN COURT ROOM -02



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2911/CHNY/2025	2013-14	[A] JADAV JEWELLERS PVT. LTD.	D. ANAND	C/F
2	ITA 2078/CHNY/2025	2017-2018	[A] SHAHUL HAMEED SEYED FIAS	D. ANAND	
3	ITA 2836/CHNY/2025	2021-22	[A] M/S. V.CHETTY RADHAKRISHNA CHETTY JEWEL CRAFT FIRM	N. VIJAYKUMAR	
4	ITA 2837/CHNY/2025	2017-18	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
5	ITA 2838/CHNY/2025	2018-19	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
6	ITA 2839/CHNY/2025	2019-20	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
7	ITA 2840/CHNY/2025	2020-21	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
8	ITA 2841/CHNY/2025	2021-22	[A] VIRINCHIPURAM RADHAKRISHNA NARAYANAN	N. VIJAYKUMAR	
9	ITA 2928/CHNY/2025	2014-15	[A] TEXCITY CONSTRUCTIONS KOVAI PRIVATE LIMITED	Mr. Shyam Sundar,	
10	ITA 2953/CHNY/2025	2025-26	[A] SRI ANANDAVALI KAINGARYA SABHA		
11	ITA 2955/CHNY/2025	2018-19	[A] MANI DURAISAMY		SMC
12	ITA 2956/CHNY/2025	2015-16	[A] ANNAI AMALI MEENBEDI THOLILAR MOONATA SANGAM		
13	ITA 2957/CHNY/2025	2018-19	[A] ANNAI AMALI MEENBEDI THOLILAR MOONATA SANGAM		
14	ITA 2958/CHNY/2025	2018-19	[A] VIMAL TRADING COMPANY		
15	ITA 2959/CHNY/2025	2018	[D] KRISHNASAMY KARTHIKEYAN		
16	ITA 2970/CHNY/2025	2014-15	[A] MOHAMEDNIYAZ ADAMABDULRAHUMAN	VICTOR GRACE	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

*K. Ven - 19/2/26*  
2-26

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 11 FEBRUARY 2026 (WEDNESDAY)

BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
IN COURT ROOM -02



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	SA 9/CHNY/2026	2018-19	[A] M/S. KING MOBILES		
2	ITA 236/CHNY/2026	2018-19	[A] M/S. KING MOBILES		
3	ITA 1908/CHNY/2025	2011-12	[A] M/S. KANAKARATHNA MEDIA PVT. LTD.	DARSHAN BOTHRA	C/F
4	CO 94/CHNY/2025	2021	[A] SUBRAMANIAN PALANISAMY	MR. G Baskar	C/F
5	ITA 2080/CHNY/2025	2021	[D] SUBRAMANIAN PALANISAMY	MR. G Baskar	C/F
6	ITA 2782/CHNY/2025	2020-21	[A] CHERUKURI BAPUJI	SRINANDAN. K	C/F
7	ITA 2913/CHNY/2025	2018	[D] M/S SAKTHI SUGARS LIMITED	V. VIJAYRAGHAVAN	C/F
8	ITA 2940/CHNY/2025	2025-26	[A] SIR CV RAMAN EDUCATIONAL AND CHARITABLE TRUST	Y. SRIDHAR	C/F
9	ITA 2941/CHNY/2025	2025-26	[A] SIR CV RAMAN EDUCATIONAL AND CHARITABLE TRUST	Y. SRIDHAR	C/F
10	ITA 2725/CHNY/2025	2023-24	[A] PERUMAL MURUGAN		(SMC)
11	ITA 2727/CHNY/2025	2009-10	[A] SAJ FLIGHT SERVICES PRIVATE		(SMC)
12	ITA 2735/CHNY/2025	2017-18	[A] PATTAPIRAMAN DINESHKUMAR	SRIDHAR.S	(SMC)
13	ITA 2810/CHNY/2025	2017-18	[A] RAMANATHAN RAVINDRAN	S. SRIDHAR	
14	ITA 2973/CHNY/2025	2017-18	[A] TURBO ENERGY PRIVATE LIMITED		
15	ITA 2974/CHNY/2025	2018-19	[A] TURBO ENERGY PVT. LTD.		
16	ITA 2983/CHNY/2025	2016-17	[A] M/S. TATIA DEVELOPERS PVT. LTD.	K.N. NARAYANAN	
17	ITA 2984/CHNY/2025	2019-20	[A] SS58SLMDTGOV HRSECSCHOOL STAFF COOP THRIFT AND CREDIT SOCIETY LIMITED		
18	ITA 2985/CHNY/2025	2018-19	[A] CEOA EDUCATIONAL SOCIETY		
19	ITA 2986/CHNY/2025	2017-18	[D] MANIKANDAN		
20	ITA 2987/CHNY/2025	2021-2022	[A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY LIMITED		
21	ITA 2988/CHNY/2025	2021-2022	[A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY LIMITED		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

*(Handwritten Signature)*  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF C-BENCH FOR 12 FEBRUARY 2026 (THURSDAY)**  
**BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER**  
**AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER**  
**IN COURT ROOM -02**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1036/CHNY/2025	2018-19	[A] MALLAIYAN DORAISAMY, REP. BY L/H. SH. D. JAYAKUMAR	A.ARJUNRAJ	
2	ITA 1037/CHNY/2025	2019-20	[A] LATE MALLAIYAN DORAISAMY, REP. BY LEGAL HERI SHRI D JAYAKUMAR	A.ARJUNRAJ	
3	ITA 1139/CHNY/2025	2015-16	[A] ASIRVAD MICRO FINANCE LIMITED		
4	ITA 2045/CHNY/2025	2015-16	[A] AVAMEETHA TEXTII FS PVT. LTD.	A.ARJUNRAJ	
5	ITA 2739/CHNY/2025	2011-12	[A] VARADHARAJ ALAGARSAMY	SRIDHAR.S	
6	ITA 2812/CHNY/2025	2016-17	[A] SAMPAT RANGASAMY GOUNDER	S. SRIDHAR	
7	ITA 2823/CHNY/2025	2020-21	[A] VENKATASAMY MANIMEGALAI	S. SRIDHAR	
8	ITA 2861/CHNY/2025	2015-16	[A] PALANISWAMY SIVAPAKKIAM		
9	ITA 2990/CHNY/2025	2016-17	[A] RAJENDRAN JEYAGANDAN	N. V. BALAJI	
10	ITA 2991/CHNY/2025	2017-18	[A] RAJENDRAN JEYAGANDAN	N. V. BALAJI	
11	ITA 2992/CHNY/2025	2020-21	[A] THE TRIPPLICANE COOP CREDIT SOCIETY LTD.		
12	ITA 2993/CHNY/2025	2021-22	[A] THE TRIPPLICANE COOP CREDIT SOCIETY LTD.		
13	ITA 2998/CHNY/2025	2017	[D] PALANIKUMAR VELUSAMY KRISHNAKUMAR		
14	ITA 3002/CHNY/2025	2015-16	[A] M/S. SAINT GOBAIN INDIA PVT. LTD.	V. VIJAYARAGHAVAN	
15	ITA 3005/CHNY/2025	2022-23	[A] SECUREINTELI TECHNOLOGIES PVT. LTD.	N. V. BALAJI	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

*Handwritten signature and date: 12/2/26*

**आहरण और वितरण अधिकारी,**  
**Drawing and Disbursing Officer**  
**आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई**  
**Income Tax Appellate Tribunal,**  
**Chennai Benches, Chennai**



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 09 FEBRUARY 2026 (MONDAY)

BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI S R RAGHUNATHA, ACCOUNTANT MEMBER

IN COURT ROOM -02 (PART-HEARD)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1971/CHNY/2025	2017-18	[D] VEERASAMY MANI	G. BASKAR	
2	ITA 2851/CHNY/2025	2016-17	[A] SANKARAN NAVEEN SANKAR	VICTOR GRACE	
3	ITA 2862/CHNY/2025	2016-17	[A] M/S. RAGHAV TOWNSHIP PVT. LTD.	MK RANGASWAMY	
4	ITA 2889/CHNY/2025	2015-16	[A] PERAMBUR SRI SRINIVASA SWEETS AND SNACKS	J. SARAVANAN	
5	ITA 2897/CHNY/2025	2017-18	[A] KRISHNAN NAGARAJAN	T.S. Lakshmi V	

**CLARIFICATION**

6	ITA 3403/CHNY/2025	2018-2019	[A] MARAPPAN BALASUBRAMANIAM (DECEASED), REP BY LEGAL HEIR KAVITHA BALASUBRAMANIAN (WIFE)	T. Vasudevan	
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Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM**

**IN COURT ROOM 4**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1612/CHNY/2024	2012-13	[D] ARMSTRONG INTERNATIONAL PRIVATE LIMITED	Vikaram Vijayaraghavan	
2	ITA 1704/CHNY/2024	2013-14	[D] ARMSTRONG INTERNATIONAL PRIVATE LIMITED	Vikaram Vijayaraghavan	
3	CO 55/CHNY/2024	2013-14	[A] ARMSTRONG INTERNATIONAL PRIVATE LIMITED	Vikaram Vijayaraghavan	
4	SA 67/CHNY/2025	2021-22	[A] M/S.ZOOMRX HEALTHCARE TECHNOLOGY SOLUTIONS PVT.	N V Balaji	
5	IT(TP)A 70/CHNY/2024	2021-22	[A] M/S.ZOOMRX HEALTHCARE TECHNOLOGY SOLUTIONS PVT.	N V Balaji	
6	IT(TP)A 131/CHNY/2024	2021-22	[A] TRIMEX INDUSTRIES PRIVATE LIMITED (TPC)		
7	ITA 1841/CHNY/2025	2013-14	[D] ZHOHO CORPORATION	N V Balaji	
8	ITA 1843/CHNY/2025	2014-15	[D] ZHOHO CORPORATION	N V Balaji	
9	ITA 1844/CHNY/2025	2015-16	[D] ZHOHO CORPORATION	N V Balaji	
10	ITA 1845/CHNY/2025	2017-18	[D] ZHOHO CORPORATION	N V Balaji	
11	ITA 1846/CHNY/2025	2018-19	[D] ZHOHO CORPORATION	N V Balaji	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

Meeting number :-26434158210

*K. S. Raghunatha*  
6.2.26  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**  
**Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM**



**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 60/CHNY/2023	2015-16	[D] BYD INDIA PRIVATE LIMITED	R Sivaraman	
2	ITA 2252/CHNY/2024	2014-15	[A] JOYSON ANAND ABHISHEK SAFETY SYSTEMS PRIVATE		
3	CO 2/CHNY/2025	2014-15	[A] JOYSON ANAND ABISHEK SAFETY SYSTEM PRIVATE LIMITED		
4	IT(TP)A 46/CHNY/2024	2014-15	[D] JOYSON ANAND ABISHEK SAFETY SYSTEM PRIVATE		
5	IT(TP)A 63/CHNY/2024	2020-21	[A] C.H. ROBINSON WORLDWIDE FREIGHT INDIA PVT. LTD. (TPC)		
6	IT(TP)A 102/CHNY/2024	2021-22	[A] C.H. ROBINSON WORLDWIDE FREIGHT INDIA PVT. LTD. (TPC)		
7	ITA 2533/CHNY/2024	AY 2020-21	[A] C H ROBINSON WORLDWIDE FREIGHT INDIA PRIVATE LIMITED		
8	IT(TP)A 18/CHNY/2025	2021-22	[A] KING SIGNAL TECHNOLOGIES (INDIA) PRIVATE LIMITED (TPC)	Sudheer Podana	
9	ITA 3054/CHNY/2025	2015	[D] SRI MAHESWARY GRANITES (P) LTD		
10	IT(TP)A 10/CHNY/2025	2017-18	[A] FAST FORWARD LOGISTICS PRIVATE LIMITED (TPC)		
11	IT(TP)A 93/CHNY/2024	2021-22	[A] M/S. SAME DEUTZ FAHR INDIA PVT. LTD. (TPC)		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

Meeting number :-26434158210

*Manu Kumar Giri*  
5.2.26  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai  
*Manu*



आयकर अपीलौय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM**

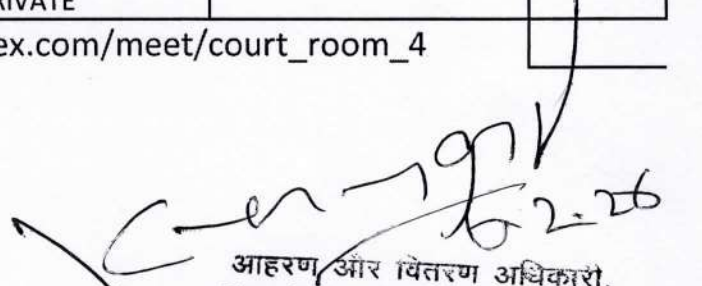
**IN COURT ROOM 4**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3089/CHNY/2017	2013-14	[A] KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE		
2	IT(TP)A 62/CHNY/2018	2014-15	[A] KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE		
3	IT(TP)A 137/CHNY/2024	2007-08	[A] M/S. FIH INDIA PVT. LTD. (TPC)		
4	IT(TP)A 1/CHNY/2025	2007-08	[D] FIH INDIA PRIVATE LIMITED (TPC)		
5	IT(TP)A 20/CHNY/2025	2018-19	[A] LNW INDIA SOLUTIONS PVT. LTD. (TPC)		
6	IT(TP)A 19/CHNY/2025	2017-18	[A] LNW INDIA SOLUTIONS PVT. LTD. (TPC)		
7	IT(TP)A 29/CHNY/2025	2015	[D] SIVA INDUSTRIES AND HOLDINGS LIMITED (TPC)		
8	IT(TP)A 28/CHNY/2025	2015-16	[A] SIVA INDUSTRIES AND HOLDINGS LTD. (TPC)		
9	ITA 3079/CHNY/2024	2021-22	[A] DUCONT INDIA SYSTEMS PRIVATE LTD	AR Raghunathan	
10	ITA 2510/CHNY/2024	2020-21	[A] SUNTEC BUSINESS SOLUTIONS PRIVATE LIMITED		
11	ITA 3553/CHNY/2025	2017-18	[A] MANOJ SHARMA		
12	IT(TP)A 110/CHNY/2024	2021-22	[A] SCHNEIDER ELECTRIC SYSTEMS INDIA PRIVATE		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

Meeting number :-26434158210

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलौय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM**

**IN COURT ROOM 4**



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 12/CHNY/2024	2015-16	[A] CATERPILLAR INDIA PRIVATE LIMITEDQ (TPC)		
2	IT(TP)A 43/CHNY/2023	2016-17	[A] CATERPILLAR INDIA PRIVATE LIMITED		
3	ITA 1174/CHNY/2024	2015-16	[D] CATERPILLAR INDIA PRIVATE LIMITED		
4	ITA 718/CHNY/2023	2016-17	[D] M/S. CATERPILLAR INDIA PVT. LTD		
5	ITA 2099/CHNY/2025	2015-16	[A] SELVARAJ CHARITABLE TRUST (SMC/RM)		
6	ITA 2129/CHNY/2025	2010-11	[A] ALKAMPET PUSHPARATHINAM ASHOK		
7	ITA 320/CHNY/2025	2018-19	[A] VESTAS WIND TECHNOLOGY INDIA PVT. LTD.		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

Meeting number :-26434158210

*Manu Kumar Giri*  
5.2.20  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai  
*SR Raghunatha*



आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF D BENCH FOR ~~22 JANUARY 2026 (THURSDAY)~~  
AND HON'BLE Inturi Rama Rao, ACCOUNTANT MEMBER  
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM 3



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 112/CHNY/2020	2016-17	[D] CAVINKARE PRIVATE LIMITED		
2	ITA 960/CHNY/2019	2009-10	[A] CAVINKARE PRIVATE LIMITED		
3	ITA 961/CHNY/2019	2011-12	[A] CAVINKARE PRIVATE LIMITED		
4	ITA 962/CHNY/2019	2012-13	[A] CAVINKARE PRIVATE LIMITED		
5	ITA 3418/CHNY/2019	2016-17	[A] CAVINKARE PRIVATE LIMITED		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

*Inturi Rama Rao*  
6-2-26  
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai